COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 290 OF 2017 & IA NO. 519 OF 2017

Dated: 31st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

DNH Power Distribution Company Ltd. Appellant(s)

Versus

EMCO Energy Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan

Mr. Pulkit Agarwal for R-4

<u>ORDER</u>

List the matter on <u>12th & 16th July 2018</u>. Tag to Appeal No. 111 of 2017.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/tpd